NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 175/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company		Munindra Kumar & Ors-Vs-Bagaha Contractors Pvt.Ltd & Ors		
Ur	nder Section	397/398	U.C. SUNFO DO TRANS	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

14 Ms Swapna Chowbey, ADV) format 1
27 Mor So harthan Sharma, ADV (petitional)
37 Hs Namurala Banu, ADV S (q1)2/17

1. A. Roy, Adv.
2. N. DASY UPTA, ADV.
3. D. N. DEY, ADV.
4-9 19/12/2017
4-J. PATWAIK, BCS

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 and 9 are present.

Ld. Counsel for the respondents filed supplementary affidavit which may be taken on record. Ld. Counsel for the

petitioner sought leave of the Court to file reply to supplementary affidavit. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 09/02/2018.

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(Jinan K.R.) Member (J) (V.P.Singh)

Sd

(V.P.Singh) Member (J)